

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2638  
ANSWERED ON:06.02.2014  
MISBEHAVIOUR WITH AIR HOSTESSES  
Hussain Shri Syed Shahnawaz

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether cases of indecent misbehaviour with the air-hostesses have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) the number of such cases brought to the notice of the Government so far; and
- (d) the action taken so far by the Government in this regard?

**Answer**

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a)to( d) Yes Sir, 02 cases of indecent misbehavior with the air hostesses by pilots have been reported to the DGCA. Both these cases have been investigated by DGCA. The brief details of the cases are as follows:

1. On 03.09.2010 pilot of M/s Spicejet misbehaved with airhostess in cockpit while operating flight no.SG-501/871(Delhi-Bangalore);

Action:-The pilot was suspended by DGCA and terminated by M/s Spicejet.

2. On 02.03.2013 pilot of M/s Air India misbehaved in cockpit while operating flight AI020 (Delhi-Kolkata). The airhostess had reported the case to Delhi Police.

Action: - Pilot has been kept off his flying duties till date.

Cases of misbehaviour by passengers with airhostesses have also come to the notice of DGCA, in which airlines have, taken suitable action. The Airline wise details are attached as Annexure -I